

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-3820(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.01.2019**

NAME OF THE PARTIES:

Aroma Organics Ltd.

v/s.

Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Owing to paucity of time, matter is adjourned to **27.03.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

22.01.2019
Pvs=